

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH  
OA No.330/1996

Mumbai this the 26th day of July, 2001

CORAM: HON'BLE SMT.LAKSHMI SWAMINATHA, VICE CHAIRMAN(J)  
HON'BLE SMT.SHANTA SHAstry, MEMBER(A)

Shri Rui Francisco Dias,  
Behind Hospital, Moti Daman,  
Daman 396 220 Union Territory  
of Daman and Diu.

... Applicant

By Advocate Shri Suresh Kumar

V/s.

The Administrator,  
Administration of Daman & Diu having  
its office at Administrator's  
Secretariat, Moti Daman,  
Daman - 396 220.

The Development Commissioner,  
Administration of Daman & Diu,  
having its office at  
Secretariat, Moti Daman,  
Daman 396 220

C.A.Kapdi, Assistant Secretary,  
(G.A.) Administration of Daman & Diu,  
having its office at  
Moti Daman, Daman 396 220

The Director of Accounts  
Administration of Daman &  
Diu having its office at Moti  
Daman, Daman - 396 220. ... Respondents

By Advocate Shri V.S.Masurkar

(ORDER)(ORAL)

Per Smt.Lakshmi Swaminathan, Vice Chairman(J)

Learned counsel for applicant submits that in view of the order passed by the Tribunal dated 26/8/96, in which it has been noted that the applicant has been posted back to Diu, which Shri V.S.Masurkar, learned counsel for respondents confirms is in the post of Veterinary Assistant and is continuing there, <sup>further</sup> Nothing survives.

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2. Shri Suresh Kumar, <sup>Ad. 13</sup> counsel for applicant submits that so long as the applicant continues in the post of Veterinary Assistant, he has no further grievance.

3. Noting the above submissions, the OA is disposed of as having become infructuous. No order as to costs.

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(SMT. SHANTA SHAstry)  
MEMBER(A)

Lakshmi Srinivasan  
(SMT. LAKSHMI SWAMINATHAN)  
VICE CHAIRMAN